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Rupee-Rouble exchange rate

15. SHRI PRAKASH VEER SHASTRI: SHRI OMPRAKASH TYAGI: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 45 given in the Rajya Sabha on the 11th May, 1976 and state;

- (a) whether any progress has since been made regarding fixation of the rate of exchange between the Rouble and Rupee; and
- (b) if not, what are the reasons for the delay?]
- वित्त संत्री (श्री सी० सुब्रह्मण्यस): (क) श्रीर (ख) रुपये श्रीर रुवल की विनिमय दर के संबंध में दोनों सरकारों के वीच मई-जून 1976 में मास्को में श्रीर श्रागे वातचीत हुई थी। इस वातचीत के जल्दी ही श्रीर श्रागे होने की सम्भावना है ताकि इस सवाल का परस्पर संतोषजनक हल ढुंढ़ा जा सके।

THE "MINISTER OF FINANCE (SHRI C. SUBRAMANIAN!): (a) and (b) Further discussions between the two Governments on the rate of exchange between the rupee and the rouble were held in Moscow in May-June 1976. These discussions are likely to be resumed soon with a view to arriving at a mutually satisfactory settlement of this question.]

S. C/S. T. Staff in Income-Tax Department, Madras

- 16. SHRI N. H. KUMBHARE: Will the Minister of REVENUE AND BANKING be pleased to state :
- (a) what is the total strength of staff in each class and category in the Income-tax Department, Tamil Nadu Charge, Madras and how many among them belong to the Scheduled Castes and Scheduled Tribes;
- (b) what is the number of staff who were appointed in each class and category in the years 1973-74, 1974-75 and 1975-76 and how many among them belong to the Scheduled Castes and Scheduled Tribes;
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- (c) what is the short-fall in each class and category in so far as representation of the Scheduled Castes and Scheduled Tribes is concerned; and
- (d) what steps are being taken to wipe out the back-log?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) to (c) The information is given in the annexed statement. [See Appendix XCVII, Annexuie No. 5]

(d) The short-fall in the appointments of S.C./S.T. at the end of 1975-76 is only in the grades of income-tax Officer, Class II (2 posts for SC), Inspector of Income-tax (1 post for ST), Supervisor Grade II (1 post for ST) and Upper Division Clerk (8 posts for SC & 1 post for ST). Since the unfilled reserved vacancies in the Gazetted grades are not to be carried forward- according to the reservation orders, there is no back-log in the grade of Income-tax Officer, Class U. The post of Supervisor Grade II is a promotion post and the back-log in this grade will be wiped out as soon as eligible S.T. candidate is approved for promotion to this grade within the carry forward period. The shortfall in the grades of Inspector of Income-tax and U.D.C. falls in the direct recruitment quota. A competitive examination for recruitment to the grade of Inspector has already been held and the back-log of a solitary post reserved for ST in this grade will be wiped out if a suitable ST candidate is empanelled. As regards the Upper Division Clerks, a fresh list of SC/ST candidates has been called for from the Employment Exchange for filling up the reserved vacancies and recruitment will be conducted.

S. C/S. T. Staff in the Office of the Collector of Customs, Madras

- 17. SHRI N. H. KUMBHARE: Will the Minister of REVENUE AND BANKING be pleased to state:
- (a) what is the total strength of staff in each class and category in the office of the Collector of Customs, Madras and how many among them belong to the Scheduled Castes and Scheduled Tribes;